



## MEDIATION CENTRE

### Rajasthan State Legal Services Authority

### Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

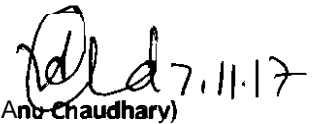
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rsisajp@gmail.com](mailto:rsisajp@gmail.com))

### Cause List Date 08.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. JP. Goyal Sr. Advocate	DB. Civil <b>Misc.</b> Appeal No. 374012016 Smt. Shashi Sharma Vs. Dharmendra Kumar Pande	Harendra Singh Sinsinwar	<b>Arvind</b> Balaut
2	Sh. Vinodi Lal Mathur Advocate	DB. Civil <b>Misc.</b> Appeal No. <b>3134/2017</b> Smt. <b>Laxma</b> Vs. Bhagchand	Anil <b>Yadav</b>	<b>Dharmendra</b> Sharma
3	Sh. Vinodi <b>Lal</b> Mathur Advocate	SB. Arbitration Application No. <b>48/2017 &amp;</b> 4712017 <b>M/s</b> Arohi Construction Vs. <b>M/s</b> <b>Kohinoor Decorator Pvt. Ltd.</b>	JP. Gargey	<b>Amit Gupta</b>
4	Sh. Vinodi <b>Lal</b> Mathur Advocate	SB. Cr. <b>Misc.</b> Petition No. 325112016 Bajaj Finance Ltd. Vs. State	<b>Pankaj Gupta</b>	<b>M.K. Kaushik</b>
5	Sh. G.P. Pandev RHS (Retd.)	SB. Cr. <b>Misc.</b> Petition No. 620612016 Dr. Hari Narayan Lohiya Vs. Smt. Shakuntala Devi	T.P. <b>Sharma</b>	<b>Sanjay Sharma</b>
6	<b>Sh. Madhuri Singh</b> <b>Advocate</b>	<b>S.B.</b> Cr. <b>Misc.</b> Petition No. 137412010 Meenu Garg Vs. State	Suresh <b>5ahni</b>	<b>R.R. Daga</b>
7	Sh. Bhuvnesh Sharma Advocate	SB. Cr. <b>Misc.</b> Petition No. 473912014 Javed Vs. State	Ravi Kant Sharma	Manoj Kumar Choudhary
8	Sh. Manish Kumawat Advocate	SB. Cr. Revision Petition No. <b>1131/2017</b> Vijay Soni Vs. Smt. <b>Anju@Uma</b>	Veyankatesh Garg	Ripu <b>Daman</b> Singh Naruka

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) **Rajasthan** High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur



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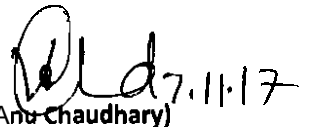
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Cause List Date 09.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Civil Second Appeal No. 612/2009 Kajormal Saini Vs. Smt. Pushpa Devi	M M Ranjan	J.P. Goyal
2	Dr. Y.C. Sharma Advocate	S.B. Civil Second Appeal No. 333/2012 Thakur Mahavir Singh Vs. Mohan Lal	None present	Vikas Sharma
3	Smt. Madhuri Singh Advocate	D.B. Civil Misc. Appeal No. 284S/2017 & 2846/2017 Shakuntala Rajwani Alias Aksahra Vs. Manish Peshwani	Aashish Saksena	Vijay Choudhary
4	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Transfer Application No. 147/2017 Hemlata Kharakwal Vs. Anil Kumar Jatawat	Amit Jindal	H.R. Kumawat
5	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Transfer Application No. 60/2017 Smt. Himani Jaiman Vs. Vinayak Jaiman	J.P. Gupta	Subodh Sharma
6	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 336/2017 Jagdish Narayan Khandelwal Vs. Ram Gopal Khandelwal	Siyaram Sharma	Mohammed Anees
7	Sh. Alok Garg Advocate	S.B. Civil First Appeal No. 1/2016 Chhagan Lal Vs. Raju Ram	RDS Naruka	AS Shekhawat
8	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 184/1997 Laddu Lal Vs. Laddu Lal Jain	N.K. Maloo	J.P. Goyal
9	Smt. Alka Bhatnagar Advocate	D.B. Civil Misc. Appeal No. 6770/2016 Mohammed Soharab Vs. Rukiya	Amrit Prasad Sharma	M. Iqbal Khan
10	Sh. Ravi Bhojak Advocate	S.B. Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
11	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 1831/2016 Harikishan Vs. Smt. Sunita	Deen Dayal Khandelwal	Rishi Raj Singh, PP

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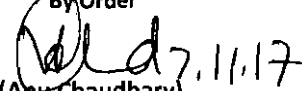
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### Cause List Date 10.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) <b>Guman Singh</b>	SB. Civil <b>Misc.</b> Appeal No. <b>6654/2016</b> Smt. Mohandel Vs. Rameshchand	Deen <b>Dayal</b> Khandelwal	<b>Mahaveer</b> Singh
2	Hon'ble Mr. Justice (Retd.) <b>Guman Singh</b>	D.B. Civil Misc <b>Appeal No. 2926/2017 &amp; 2917</b> Gaurav Chauhan Vs. Smt. <b>Seema</b>	<b>Dinesh Yadav</b>	<b>Umesh Vyas</b>
3	Hon'ble Mr. Justice (Retd.) <b>Guman Singh</b>	D.B. Civil <b>Misc.</b> Appeal No. <b>2951/2012</b> Bhanwar <b>Lal</b> Vs. Smt. Pratibha	C.M. Sharma	PC. Bhandari
4	Hon'ble Mr. Justice (Retd.) <b>SK Garg</b>	SB. Civil <b>Appeal</b> No. <b>581/2006</b> Roshan <b>Lal</b> Vs. Omprakash	Shailesh Prakash Sharma	SK Gupta
5	Sh. J.D. Sharma RHJS (Retd.)	SB. Civil First Appeal No. <b>179/2015</b> Smt. Urmila Mathur Vs. Rakesh Kumar Verma	Diuesh Sharma	<b>Atul</b> Bhardwaj
6	Sh. G.S. Hora RHJS (Retd.)	SB. Cr. Revision No. <b>1426/2016, 1056/2016 &amp; 105712016</b> Smt. Anuradha Sharma Vs. <b>Divya</b> Prakash Sharma	Sanjay Sharma	PC. Sharma
7	Sh. Ramavatar Sharma, RHJS (Retd.)	D.B. Civil <b>Misc.</b> Appeal No. 62212017 Smt. Madhu Meena Vs. Mukesh Meena	<b>Subhash</b> Khandelwal	<b>S.S. Sunda/</b> <b>Vipul</b> Jaiman
8	Sh. PK Kasliwal Advocate	SB. Cr. <b>Misc.</b> Petition No. 429112016 Pankaj Kumar Jain Vs. State	<b>CC Ratnu</b>	NS Dhakad, PP
9	Sh. Ashwani Chobisa Advocate	<b>S.B. Cr. Misc.</b> Petition No. 116412017 Rahul Soni Vs. State	Anuroop <b>Singhi</b>	Vijay <b>Choudhary</b>
10	Sh. Ashwani Chobisa Advocate	<b>S.B. Civil Writ</b> Petition No. 950212017 Manager MIS <b>Pitambar</b> Coated Papers Ltd. Vs. Kartar <b>Singh</b>	<b>Azad</b> Ahmed	
11	Sh. <b>Manoj</b> Sharma Advocate	SB. Civil Revision No. <b>185/2015 &amp; 142/2015</b> <b>Lalit</b> Kishore Jaju Vs. Dr. <b>Sanjay</b> Prabhune	Manish Sharma	RK Daga
12	Sh. Vikas Jain Advocate	SB. Civil First Appeal No. <b>569/2015</b> Choti Devi <b>Vs.</b> Chothmal	RDS Naruka	Manoj <b>Pareek</b>
13	Smt. Nirmala Sharma Advocate	D.B. Civil <b>Misc.</b> Appeal No. 3412015 Smt. Manjita ( <b>Bebi</b> ) Alias <b>Manju</b> Vs. Rakesh Yadav	Govind Sharma	Ajit Singh Lunia
14	<b>Sh. Ashok Sharma</b> Advocate	<b>S.B. Cr. Revision</b> No. <b>135/2017</b> Ravindra Kumar Khandelwal Vs. Smt. <b>Seema</b>	<b>Rajneesh Gupta</b>	<b>R.M. Sharma</b>
15	Sh. Ashok Sharma Advocate	<b>S.B. Cr. Misc.</b> Petition No. <b>3863/2016</b> Mukesh <b>Saini</b> Vs. State	<b>R. B. Sharma</b> Ganthola	<b>N.S. Dhakad, PP</b>

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"Help The Needy – Timely Help May Create History"